

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:6889
ANSWERED ON:09.05.2003
MISUSE OF ISI MARKS
PUSHPDAN SHAMBHUDAN GADHAVI

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether a number of cases have been detected by the Government;
- (b) if so, the details thereof during the last three years;
- (c) the action taken by the Government against the guilty;
- (d) whether a number of Government officials were also involved in such cases; and
- (e) if so, the action taken by the Government against such officials ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI V. SREENIVASA PRASAD)

(a) & (b): Yes, Sir. The Government has detected 102 cases of misuse of ISI marks in the last three years as per details below:-

2000-2001 2002	2001- (upto 5th May, 2003)	2002-2003	
No. of cases detected of misuse of ISI mark	35	33	34

(c) : The action taken by the Government against persons/firms misusing the ISI mark is indicated below:-

2000-2001 2002	2001- (upto 5th May, 2003)	2002-2003	
Prosecution Launched	22	18	3
Cases decided in Court	5	6#	5

(includes the cases
filed in previous years)

In two cases the accused was acquitted.

(d) & (e): In four of the above stated cases it was alleged that proper investigations were not carried out by the officials of the Bureau of Indian Standards (BIS). These cases are being investigated by the vigilance Department of BIS